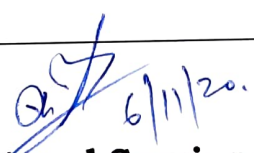


**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 07.11.2020**

<u>MORNING SESSION</u>	
1. R.A.13/2014 2. R.A.17/2014 3. R.A.48/2014 4. R.A.75/2016 5. R.A.97/2017	Evidence 6. Ref.10/2016 7. Ref.22/2016 8. Ref.1/2017 9. ID.78/2017 10. Ref.5/2018 11. Appln.2/18 12. Appln.3/18 13. ID 24/18 14. ID 25/18 15.LAC 2/19 16. LAC 50/19
<u>AFTERNOON SESSION</u>	
1. I.D.1/2016 2. AA.1/2020 3. Crl.Misc.224/2017 4. Crl.Misc.1310/2020 5. SC 87/2014 6. CRI.A.110/17 7. Crl.Misc.433/2019	

  
**I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.**

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.**

**II Additional District & Session Court**  
**Bengaluru Rural District, Bengaluru**

Cause List – 07.11.2020

<b>Sl</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	Spl. Case 458/2019	Objection
2	CrI Misc 1404/2020	Objection
3	Spl. Case 124/2017	Hearing
4	Spl. Case 48/2018	Hearing
5	CrI Misc 1341/2020	Hearing
6	Spl. Case 86/2017	Evidence
7	Spl. Case 108/2017	Evidence
8	Spl. Case 210/2020	Evidence
9	Spl. Case 54/2019	Evidence
10	Spl. Case 360/2017	Evidence
11	Spl. Case 39/2008	Argument
12	Spl. Case 539/2018	A/documents
13	Spl. Case 388/2019	A/documents
14	Spl. Case 398/2017	HBC
<b>Afternoon Session</b>		
15	Spl. Case 460/2019	HBC
16	Spl. Case 159/2020	HBC
17	Spl. Case 169/2020	HBC
18	Spl. Case 196/2020	HBC
19	Spl. Case 198/2014	Evidence
20	Spl. Case 19/2014	Evidence
21	Spl. Case 175/2020	surety
22	Spl. Case 334/2020	Order
23	Cr No. 212/2020	Order
24	Cr No. 1/2020	Hearing

Note: Other cases are adjourned as per direction of  
Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 07-11-2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>FOR HEARING</u></b> 1. R.A.228/2020</p> <p><b><u>FOR STEPS</u></b> 2. M.A.38/2019</p> <p><b><u>FOR CROSS EXAMINATION</u></b> 3. M.C.103/2020 4. M.C.163/2020 5. M.C.102/2020</p> <p><b><u>FOR EVIDENCE</u></b> 6. M.C.192/2020</p>	<p><b><u>FOR ARGUMENTS</u></b> 1. CRL.A.125/2018 2. CRL.A.74/2019 3. CRL.A.84/2018 4. CRL.A.108/2018</p> <p><b><u>FOR EVIDENCE</u></b> 5. SC.250/2018 6. SC.256/2018</p> <p><b><u>FOR OBJECTIONS</u></b> 7. CRL.MISC.1448/2020</p>
<b>AFTERNOON SESSION</b>	
	<b>CRIMINAL CASES</b>
<p><b><u>FOR APPEARANCE OF PARTY</u></b> 7. M.C.53/2020 8. M.C.157/2020 9. M.C.80/2020</p> <p><b><u>FOR AWAIT TCR</u></b> 10. R.A.33/2019</p> <p><b><u>FOR OBJECTIONS</u></b> 11. R.A.100/2018 12. M.C.164/2020 13. M.C.78/2020</p>	<p><b><u>FOR AWAIT TCR</u></b> 8. CRL.A.22/2019</p> <p><b><u>FOR AWAIT REPORT</u></b> 9. SC.293/2018</p> <p><b><u>SUMMONS</u></b> 10. SC.60/2020 11. SC.106/2020</p> <p><b><u>CALL ON</u></b> 12. SC.144/2018</p>

C/c. VI Additional District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 07-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00-12:00 AM</b>				
1	M.V.C. 91/2016 (Evidnce)		NAVEEN KUMAR.S.C <b>Vs</b> MUNI RAJU	H.A.CHITRASHEKARAI AH
2	P and SC 23/2018 (Evidnce) IA/1/2018		RATHNAMMA <b>Vs</b> K N NARAYNA SWAMY	G H N
3	R.A. 183/2019 (Evidnce) IA/1/2019		RAJASHEKAR K. <b>Vs</b> BHARATHI	T. MURUGESH
<b>ARGUMENTS</b>				
4	R.A. 48/2018 (ARGUMENTS.) IA/1/2018		J.C. NARAYANAPPA <b>Vs</b> BHARATHI	V.N. RUDRESHA
5	R.A. 157/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		AKKYAMMA, DEAD BY LRS RAMACHANDRAIAH <b>Vs</b> SIDDAMMA	KDM NAIK
6	R.A. 158/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		AKKAYAMMA, DEAD BY LRS RAMACHANDRAIAH <b>Vs</b> RAVIKUMAR	KDM NAIK
<b>ARGUMENTS BY ADV. DEFTS.</b>				
7	R.A. 71/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		HARISH. T <b>Vs</b> CHINNAMMA	V. VISHWANATH
8	M.A. 126/2020 (CALL ON) IA/1/2020 IA/2/2020		LAKSHMAMMA <b>Vs</b> SRIKANTH L.	J. K. LOKESH GOWDA
9	P and SC 43/2020 (PAPER PUBLICATION)		LAKSHMIPATHI C. R. <b>Vs</b> NIL	SATHISH K. R.
<b>Cases listed below are adjourned due to Covid 19</b>				
10	M.A. 130/2020 (Re-issue) IA/1/2020	<b>19-01-2021</b>	PATALAMMA, DEAD BY LRS VENKATALAKSHMAMMA <b>Vs</b> CHINNAMMA	SANTHOSH K.C.
11	A.I.R.Misc 9/2015 (NOTICE)	<b>30-01-2021</b>	CHANNABASAPPA <b>Vs</b> KIRAN V. AND OTHERS	
12	A.I.R.Misc 1/2015 (CALL ON)	<b>30-01-2021</b>	M. PADMANABHAN <b>Vs</b> UMESH AND OTHERS	
13	A.I.R.Misc 2/2015 (CALL ON)	<b>30-01-2021</b>	BABY MAMATHA KUMARI <b>Vs</b> CHOTU RAM AND OTHERS	

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 07-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	A.I.R.Misc 3/2015 (CALL ON)	<b>30-01-2021</b>	VISHWANATH KRISHNA HEGDE <b>Vs</b> P.UDAYA SURYAN AND OTHERS	
15	A.I.R.Misc 4/2015 (CALL ON)	<b>30-01-2021</b>	YALLAPPA <b>Vs</b> GOVINDAPPA	
16	A.I.R.Misc 5/2015 (CALL ON)	<b>30-01-2021</b>	JAYASHREE. R. DEAD <b>Vs</b> NAGARAJA. G. AND OTHERS	
17	A.I.R.Misc 6/2015 (CALL ON)	<b>30-01-2021</b>	UNKNOWN <b>Vs</b> JAYAKUMAR AND OTHERS	
18	A.I.R.Misc 7/2015 (CALL ON)	<b>30-01-2021</b>	KUMALAVATHI DEVI, DEAD <b>Vs</b> GANESH AND OTHERS	
19	A.I.R.Misc 8/2015 (CALL ON)	<b>30-01-2021</b>	MOHAMMED SALEEM, DEAD <b>Vs</b> GANAPATHY RATHOD AND OTHERS	
20	A.I.R.Misc 10/2015 (CALL ON)	<b>30-01-2021</b>	DNT KURTHY MURTHY <b>Vs</b> SHIVA AND OTHERS	
21	A.I.R.Misc 18/2015 (CALL ON)	<b>30-01-2021</b>	A. MOHAN KUMAR,DECEASED <b>Vs</b> N. NAVEEN KUMAR AND OTHERS	
22	A.I.R.Misc 19/2015 (CALL ON)	<b>30-01-2021</b>	UNKNOWN FEMALE <b>Vs</b> MOHAM BABU.S. AND OTHERS	
23	A.I.R.Misc 20/2015 (CALL ON)	<b>30-01-2021</b>	GAGAN @ GANESH, DECEASED <b>Vs</b> LATE M. RAJAPPA AND OTHERS	
24	A.I.R.Misc 21/2015 (CALL ON)	<b>30-01-2021</b>	GAGAN @ GANESH, DECEASED <b>Vs</b> LATE M. RAJAPPA AND OTHERS	